

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.385
TO BE ANSWERED ON 03.02.2021**

RAILWAY SCRAP

†385. SHRIMATI POONAMBEN MAADAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of quantity and places where railway scrap is lying at present;**
- (b) the rules for disposal of railway scrap; and**
- (c) whether above rules are not being complied with and if so, the action of the Government thereto?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY
AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid down on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 385 BY SHRIMATI POONAMBEN MAADAM TO BE ANSWERED IN LOK SABHA ON 03.02.2021 REGARDING RAILWAY SCRAP.

(a) The details of quantity and places where railway scrap is lying at present are as under:-

| Railway | Division/Depot | Quantity of Scrap Lying (in MT) |
|-------------------------|--------------------------|--|
| Central Railway | Mumbai | 1072 |
| | Pune | 397 |
| | Bhusawal | 2649 |
| | Nagpur | 1405 |
| | Curry Road | 202 |
| | Solapur | 2054 |
| | Parel | 244 |
| | Matunga | 1849 |
| | Bhusawal Workshop | 232 |
| | Manmad | 45 |
| | Hajibunder | 90 |
| | Total | 10240 |
| Eastern Railway | Howrah | 898 |
| | Jamalpur Depot | 521 |
| | BESY Depot | 1328 |
| | HLR Depot | 1193 |
| | Asansol | 224 |
| | Malda | 732 |
| | Sealdah | 148 |
| | Total | 5044 |
| Northern Railway | Alambagh Depot | 691 |
| | Jagadhari | 1050 |

| | | |
|-----------------------------------|------------------------------|--------------|
| | Sakurbasti Depot | 638 |
| | Luknow | 664 |
| | Umbala | 990 |
| | Firozpur | 549 |
| | Moradabad | 836 |
| | Delhi | 1122 |
| | Under Approval in TMS | 7182 |
| | Total | 13722 |
| North Eastern Railway | Varanasi | 305 |
| | Luknow | 624 |
| | Izatnagar | 830 |
| | Gorakhpur Depot | 1081 |
| | Izatnagar Depot | 475 |
| | Total | 3315 |
| Northeast Frontier Railway | Katihar | 1317 |
| | Alipurduar | 1201 |
| | Rangia | 91 |
| | Lumbding | 589 |
| | Tinsukhia | 381 |
| | Total | 3579 |
| Southern Railway | Chennai | 99 |
| | Salem | 695 |
| | Tiruchirapalli | 482 |
| | Poadhanur | 55 |
| | Madurai | 676 |
| | Trivendrum | 781 |
| | Palghat | 719 |
| | Perambur Depot | 1415 |
| | Golden Rock Depot | 833 |

| | | |
|------------------------------|---------------------------|--------------|
| | Total | 5755 |
| South Central Railway | Secunderabad | 1555 |
| | Hyderabad | 139 |
| | Vijaywada | 1180 |
| | Guntur | 198 |
| | Guntakal | 1914 |
| | Nanded | 653 |
| | Rayanpadu Depot | 636 |
| | Tirupati Depot | 424 |
| | Lalaguda Depot | 260 |
| | Total | 6960 |
| South Eastern Railway | Adra | 1158 |
| | Chakradharpur | 3674 |
| | Kharagpur | 3268 |
| | Kharagpur Depot | 1521 |
| | Ranchi | 2230 |
| | Total | 11851 |
| Western Railway | Ratlam | 1370 |
| | Vadodara | 136 |
| | Bhavnagar | 118 |
| | Mumbai | 660 |
| | Ahmedabad | 533 |
| | Dahod Depot | 12 |
| | Mahalaxmi Depot | 657 |
| | Sabarmati Depot | 218 |
| | Pratapnagar Depot | 232 |
| | Rajkot | 230 |
| | Total | 4167 |
| East Central Railway | Sonpur | 1940 |
| | Samastipur | 623 |
| | Danapur | 1475 |
| | Deen Dyal Upadhyay | 487 |

| | | |
|-----------------------------------|---------------------------------------|--------------|
| | Dhanbad | 496 |
| | Total | 5021 |
| East Coast Railway | Khurda Road | 1481 |
| | Sambalpur | 1668 |
| | Waltair | 1437 |
| | Mancheswar Depot | 797 |
| | Total | 5382 |
| North Central Railway | Jhansi | 1851 |
| | Jhansi Depot | 1977 |
| | Prayagraj | 2535 |
| | Agra | 225 |
| | Total | 6587 |
| North Western Railway | Jaipur | 4984 |
| | Jodhpur Depot | 218 |
| | Jodhpur | 2935 |
| | Bikaner Depot | 300 |
| | Bikaner | 133 |
| | Ajmer Depot | 358 |
| | Ajmer | 297 |
| | Total | 9225 |
| South East Central Railway | Bilaspur | 6125 |
| | Nagpur | 1164 |
| | Raipur | 3399 |
| | Raipur GSD/R | 386 |
| | Total | 11073 |
| South Western Railway | Hubli | 724 |
| | General Stores Depot | 509 |
| | Mechenical Stores Depot, Hubli | 33 |
| | Bengaluru | 135 |
| | Mysuru | 35 |
| | Ashokapuram Depot | 434 |

| | | |
|--|------------------------|-------------|
| | Total | 1870 |
| West Central Railway | Jabalpur | 3994 |
| | Bhopal | 2772 |
| | Kota | 1517 |
| | Bhopal Workshop | 281 |
| | Kota Workshop | 1228 |
| | Total | 9792 |
| Metro Railway | Noapara Depot | 533 |
| Production Units | | |
| Chittaranjan Locomotive Works | Chittaranjan | 555 |
| Banaras Locomotive Works | Varanasi | 427 |
| Integral Coach Factory | Perambur | 1007 |
| Rail Coach Factory | Kapurthala | 611 |
| Rail Wheel Factory | Bangalore | 2240 |
| Diesel Loco Modernisation Works | Patiala | 323 |
| Modern Coach Factory | Raebareli | 102 |

(b) Scrap is sold through e-auction in Railways. Following are the rules for disposal of railway scrap through e-auction in the Railways:-

1. Inspection of material: Purchasers are advised to inspect the material prior to bidding.

2. Condition of lots: The lots are sold on 'as is where is basis' and no guarantee is given for size, measurement, quantity, quality, etc. The

e-Auction sale is strictly on the assumption that bidders have inspected the items. No Complaint/claim by the purchasers is entertained in this regard.

3. Entry fee to the e-Auction web site: Every purchaser has to get registered on the website www.ireps.gov.in for e-Auction. The purchaser is required to submit one time registration fee of ₹ 10,000/- as entry fee in central account either through payment gateway or manual payment as prescribed in Para 8. The centralised registration permits the bidder to participate in all e-Auctions, over entire Indian Railway, available on the site www.ireps.gov.in. The registration fee can be refunded to the bidders on request if they desire not to participate in future e-Auctions. However, such bidders, on request, can participate in e-Auctions by re-registering afresh by depositing the requisite registration fee again.

4. Purchase Account: A valid user registered with e-Auction portal can bid in the e-Auction on site www.ireps.gov.in after depositing any amount in his "Purchase Account" and can submit bids up to 10 times of the amount as available in his "Purchase Account" on real time basis. This account is updated on real time after each transaction. If a

bidder is awarded a lot, appropriate Earnest Money Deposit (EMD) for the same is deducted from the amount deposited. On the request of the bidder, the balance deposit amount is automatically released.

5. Bid Acceptance: After the pre-defined auction closing date/time, no bid is accepted by the system and all bids received are frozen. The pre-defined closing time is auto extended if any bidder submits the bid in the last pre-determined interval time, so that other bidders get time to bid accordingly. The system accepts/rejects the highest bid as per reserve price fed into the system prior to the start of the e-Auction.

6. Earnest Money Deposit (EMD) amount is 10% of accepted bid value. EMD is automatically deducted from 'Purchaser Account' of the successful bidder.

7. Payment of Balance Sale Value and Delivery time:

7.1 For Permanent Way Scrap and other line lots: Successful bidder can submit the balance sale value through payment gateway or through manual mode as mentioned in Para 8. Delivery order is issued only after realization of the balance sale value.

| S.No. | Sale value of lot | Free time allowed for payment of balance sale value reckoned from the date of acceptance of bid | Free time allowed for delivery reckoned from the date of acceptance of bid | Number of instalment permissible for payment |
|--------------|--|--|---|---|
| 1. | Upto & including ₹ 03 lakhs | 10 days | 50 days | 1 |
| 2. | Exceeding ₹3 lakh and upto ₹5 lakh | 15 days | | 1 |
| 3. | Exceeding ₹5 lakh and upto ₹15 lakh | | | 2 |
| 4. | Exceeding ₹15 lakh | | | 3 |

7.2 For Depot Scrap:

| S.No. | Sale value of lot | Free time allowed for payment of balance sale value reckoned from the date of acceptance of bid | Free time allowed for delivery reckoned from the date of acceptance of bid | Number of instalment permissible for payment |
|--------------|--|--|---|---|
| 1. | Upto & including ₹03 lakhs | 10 days | 40 days | 1 |
| 2. | Exceeding ₹3 lakh and upto ₹5 lakh | 15 days | | 1 |
| 3. | Exceeding ₹5 lakh and upto ₹15 lakh | | | 2 |
| 4. | Exceeding ₹15 lakh | 15 days | 40 days | 3 |

8. Manual Payment: Payment in manual mode can also be made as per current rules. Proof of submission of registration money can be submitted in any depot where E-Auction is conducted. Proof of payment of Balance Sale value needs to be submitted in the depot from whom delivery is to be taken.

9. Interest Rate: The rate of interest charged on delayed payment shall be 7% (Seven percent) above the base rate of State Bank of India, as prevailing on the day of auction or the day of the payment being made by the bidder, whichever is higher.

10. Extension of time for balance payment: Free time allowed for payment of balance sale is indicated in para 7.1 and para 7.2.

However, time for payment of balance sale value with interest can be extended by Railway upto 40 days for Permanent Way scrap and other line lots, and upto 35 days for depots lots from the date of acceptance of bid in exceptional circumstance on written request of the purchaser. The Earnest Money Deposit shall be forfeited, if the balance sale value is not deposited by the purchaser within the said period of 40/35 days.

11. Maximum period of delivery: Free delivery period shall be maximum 50/40 days from the date of bid acceptance as indicated in Para 7. However Railway administration in deserving cases may extend the delivery period by 15 days over and above the prescribed period of 50/40 days.

12. GST: GST shall be applicable as per existing rules.

13. Sale of Hazardous waste/Scrap Batteries/Electronic waste: Scrap lots comprising of hazardous waste are sold keeping in view the extant guidelines of the Ministry of Environment and Forest as contained the Hazardous Wastes (Management, Handling and Trans Boundary Movement) Rules, 2008 and Second Amendment Rules, 2009, as amended from time to time. Lots of scrap batteries are sold as per the extant guidelines of the Ministry of Environment and Forest as contained in Batteries (Management and Handling) Rules, 2001, as amended from time to time. Lots comprising of scrap E-waste are sold as per the extant guidelines of the Ministry of Environment and Forest as contained in e-Waste (Management and Handling) Rules, 2011 as amended from time to time. Prospective bidders of such lots of hazardous waste/scrap Batteries/ e-waste must be in possession of

requisite registration, valid on the date of e-Auction and on the date of delivery, as recycler/pre-processor issued by the Ministry of Environment and Forest or by the Central Pollution Control Board as the case may be. The successful bidder, whose bid is accepted by the Railway administration, is required to produce original valid document of such registration at the time of taking delivery of material. In case of failure, the Railway administration cancels the sale and reserves the right to forfeit the earnest money deposit. Certificate is required from the bidder regarding the total waste purchased and processed for the current financial year (till the time of auction) to assess the validity. Registration certificate cum pass book for recycling of the hazardous waste is to be brought at the time of delivery to make necessary verification and entry. The above conditions are updated as per the latest directives of the Ministry of Environment and Forest and the CPCB at the time of e-auction/delivery.

14. Reclaimable items: (a) Reclaimable items included in the sale delivery are to be defaced by the purchaser before taking delivery. (b) Unless otherwise specified, any non-ferrous items found in the lot are to be returned to Railway.

15. Income Tax – Tax Collection at Source: Income tax, surcharge, cess etc. if any, at prevailing rate, are to be paid at the time of remittance of Balance Sale Value. Purchasers desirous of exemption of income tax from deduction/payment or lower tax rates on purchase of scrap used as input for manufacturing process are required to submit Form 27C from the Income Tax department at the time of delivery as per extant policy.

16. Rejected lots: All rejected/unsold lots can be tried in subsequent e-Auctions.

17. Reopening of unsold lots: There is no re-opening of any unsold lot in the same e-Auction.

(c) The rules are being complied with all over Indian Railways.
